

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:3520

ANSWERED ON:11.08.2015

CITES

Reddy Shri Ponguleti Srinivasa

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is maintaining database of Animals Import and Export under the Convention on International Trade in Endangered Species (CITES) of Wild Flora and Fauna;
- (b) if so, the details thereof;
- (c) whether any violation in this regard has been reported and any case is pending and if so, the details thereof; and
- (d) the details of Flora and Fauna imported to and exported from various countries?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) and (b) Yes Sir. The Wildlife Crime Control Bureau, Ministry of Environment, Forests and Climate Change is maintaining Imports and Exports database of Convention on International Trade in Endangered Species of Wild Flora and Fauna (CITES) listed Animals. The details of exports and imports of live animals are at Annexure I.

(c) and (d) Zero cases of violation of CITES import or export of live animals at the Customs Exit Points are pending with the Wildlife Crime Control Bureau. The latest details of flora and fauna imported and exported from various countries are at Annexure II.